GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO.# 454
TO BE ANSWERED ON 22.07.2021

GUIDELINES FOR TRIBAL SUB-PLAN

454 # SHRI NEERAJ DANGI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether any guidelines have been issued by Government to Central Ministries and State Governments to formulate a Tribal Sub-Plan (TSP) and ensure allocation of funds in proportion to the percentage of population;

(b) if so, the details thereof;

(c) the efforts being made to prevent the diversion of funds allocated for tribal programmes as well as to utilize it as per requirement; and

(d) the year-wise and State-wise details of the funds utilized for tribal development programmes during the last five years?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) & (b) Erstwhile Planning Commission/ NITI Aayog issued guidelines from time to time for earmarking and allocation of funds by Central Ministries/Departments under Tribal Sub Plan (TSP)/ Scheduled Tribe Component (STC)/Development Action Plan for STs (DAPSTs). As per the latest guidelines, besides, Ministry of Tribal Affairs, 40 Central Ministries / Departments have been mandated by NITI Aayog to earmark TSP funds in the range of 4.3 to 17.5 percent of their total Scheme allocation every year for tribal development. Details of obligation for earmarking of funds under TSP as prescribed by NITI Aayog are at **Annexure I**. Erstwhile Planning Commission has also issued State TSP Guidelines. As per the guidelines, State Governments are also supposed to earmark Tribal Sub Plan (TSP) and funds in proportion to ST population (Census 2011) in the State with respect to total State Plan.

(c) To prevent the diversion of funds, a separate budget Minor Head 796 has been created for allocation and expenditure under TSP. Further, NITI Aayog and Ministry of Tribal Affairs (MoTA) convene meetings with obligated Ministries/Departments from time to time to review the allocation and expenditure of funds for tribal programmes and also guide them for better utilization of TSP funds. MoTA also monitors allocation, expenditure, etc. of Central TSP funds through a dedicated STC-MIS portal (https://stcmis.gov.in) regularly. Also, State Tribal Welfare Departments are consistently persuaded for allocation and utilization of State TSP funds as per the norms stipulated in the guidelines.

(d) The year-wise and State-wise details of expenditure for tribal development programmes under TSP by State Governments and funds released to State Governments by obligated Central Ministries/Departments during last four years and current year are placed at **Annexure II**.

Annexure I

Statement referred to in reply to part (a) & (b) of the Rajya Sabha Unstarred Question No. 454 for 22.07.2021 by SHRI NEERAJ DANGI regarding "GUIDELINES FOR TRIBAL SUB-PLAN"

Ministries / Department wise mandated allocation

SNO.	Ministry / Department	Earmarking Percentage Prescribed by NITI Aayog
1	Department of Agricultural Research and Education	4.30
2	Department of Agriculture, Cooperation and Farmers' Welfare	8.60
3	Department of Animal Husbandry & Dairying	8.60
4	Department of Commerce	4.30
5	Department of Consumer Affairs	4.30
6	Department of Empowerment of Persons with Disabilities	8.60
7	Department of Fisheries	8.60
8	Department of Higher Education	8.60
9	Department of Land Resources	10.00
10	Department of School Education and Literacy	10.70
11	Department of Science and Technology	4.30
12	Department of Telecommunications	4.30
13	Department of Water Resources, River Development and Ganga Rejuvenation	8.60
14	Department of Drinking Water and Sanitation	10.00
15	Department of Health and Family Welfare	8.60
16	Department of Rural Development	17.50
17	Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	4.30
18	Ministry of Coal	8.60
19	Ministry of Culture	4.30
20	Ministry of Development of North Eastern Region	8.60
21	Ministry of Electronics and Information Technology	6.70
22	Ministry of Environment, Forests and Climate Change	8.60
23	Ministry of Food Processing Industries	4.30
24	Ministry of Housing and Urban Affairs	4.30
25	Ministry of Labour and Employment	8.60
26	Ministry of Micro, Small and Medium Enterprises	8.60
27	Ministry of Mines	4.30
28	Ministry of New and Renewable Energy	8.60
29	Ministry of Panchayati Raj	8.60
30	Ministry of Petroleum and Natural Gas	4.30
31	Ministry of Power	8.60
32	Ministry of Road Transport and Highways	4.30
33	Ministry of Skill Development and Entrepreneurship	8.60
34	Ministry of Textiles	8.60
35	Ministry of Tourism	4.30
36	Ministry of Tribal Affairs	100.00
37	Ministry of Women and Child Development	8.60
38	Ministry of Youth Affairs and Sports	8.60
39	Department of Pharmaceuticals	4.30
40	Department of Food and Public Distribution	4.30
41	Department of Fertilizers	4.30

Annexure II

Statement referred to in reply to part (d) of the Rajya Sabha Unstarred Question No. 454 for 22.07.2021 by SHRI NEERAJ DANGI regarding "GUIDELINES FOR TRIBAL SUB-PLAN"

Central TSP fund released[#] to State Governments by obligated Central Ministries/Departments from 2017-18 to 2021-22

(Rs. in Crore)

S.NO.	State	2017-18	2018-19	2019-20	2020-21	2021-22 (As on 10.07.2021
1	Andaman and Nicobar	2.21	12.16	2.846	16.70	1.91
2	Andhra Pradesh	744.30	943.81	991.198	785.39	298.03
3	Arunachal Pradesh	727.96	691.12	930.804	951.06	308.48
4	Assam	1301.29	1143.07	1811.215	1224.78	460.22
5	Bihar	376.86	496.44	737.609	728.57	236.74
6	Chandigarh	9.54	7.30	13.765	9.87	0.93
7	Chhattisgarh	2007.36	1921.63	2094.337	1630.24	1014.65
8	Dadra & Nagar Haveli	33.10	33.86	52.789	80.65	1.63
9	Daman & Diu	10.59	9.40	8.311	0.18	
10	Delhi	1265.47	2010.47	2046.557	3919.13	1434.71
11	Goa	30.12	27.97	37.574	27.39	8.05
12	Gujarat	1164.35	1465.35	1840.579	1951.39	1073.15
13	Haryana	61.11	62.07	28.230	39.84	15.53
14	Himachal Pradesh	227.71	211.95	381.079	219.08	72.05
15	Jammu And Kashmir	709.61	678.82	617.049	319.07	114.38
16	Jharkhand	1614.68	1631.21	2038.998	1351.36	509.73
17	Karnataka	698.90	677.48	1034.188	733.93	474.86
18	Kerala	180.79	223.20	154.296	210.59	105.91
19	Lakshadweep	5.02	3.21	8.377	7.79	0.29
20	Ladakh	0.00	0.00	0.137	19.25	4.10
21	Madhya Pradesh	4213.80	3425.89	4305.442	4324.06	2220.65
22	Maharashtra	1884.12	2469.98	4146.777	4411.15	694.69
23	Manipur	434.99	419.20	544.327	566.40	142.05
24	Meghalaya	508.92	598.26	747.046	915.85	261.28
25	Mizoram	555.00	604.48	781.482	673.71	262.10
26	Nagaland	584.04	746.74	886.859	806.67	171.84
27	Odisha	2184.46	2416.94	3448.245	3512.31	1359.84
28	Puducherry	4.20	3.60	4.374	2.78	1.70
29	Punjab	44.52	59.18	260.866	220.39	62.84
30	Rajasthan	2383.11	2116.06	2714.994	2384.03	927.94
31	Sikkim	159.44	134.32	170.178	103.90	35.82
32	Tamil Nadu	286.01	287.71	528.920	608.55	153.76
33	Telangana	852.18	796.88	1282.030	816.12	844.80
34	Tripura	365.47	423.38	583.378	441.58	193.31
35	Uttar Pradesh	804.60	669.25	984.956	1114.95	364.10
36	Uttarakhand	151.44	171.72	162.692	240.38	50.38
37	West Bengal	1420.01	1501.01	1785.735	1291.38	269.86
38	Central Agency*	1773.32	3441.78	3764.590	3152.54	740.90

Note:-Source-STCMIS Portal (As on 10/07/2021)

- Total Fund released to the State Government & Other Agencies in the State.

*Central Agency - Fund released to Central agencies in the Central Ministry / Department.

Details of TSP Expenditure by different State Governments under State TSP from 2017-18 to 2021-22

(Rs. in crore)

S.No.	State/U.T	2017-18	2018-19	2019-20	2020-21#	2021-22*
1	Andhra Pradesh	3356.10	3537.94	3281.46	3847.63	NR
2	Andaman and Nicobar	390.85	236.08	127.65	99.02	NR
3	Assam	1328.30	1857.51	1965.05	NR	NR
4	Bihar	760.01	1067.59	1126.97	18.57	NR
5	Chhattisgarh	15457.13	17279.95	16422.09	4627.71	NR
6	Dadra & Nagar Haveli and Daman & Diu	21.45	13.77	12.41	0.71	NR
7	Goa	210.84	213.64	227.86	22.78	NR
8	Gujarat	11058.00	11744.00	12809.00	11120.53	675.75
9	Himachal Pradesh	440.50	466.18	639.00	NR	NR
10	Jharkhand	14627.66	16156.61	16312.27	1119.87	NR
11	Karnataka	7700.21	7913.50	7227.59	4712.78	NR
12	Kerala	612.95	616.48	504.36	178.22	NR
13	Madhya Pradesh	23338.77	24237.38	26980.30	14993.91	NR
14	Maharashtra	6162.94	7274.14	6833.55	2144.91	NR
15	Odisha	4760.08	5321.75	6022.73	2156.55	NR
16	Rajasthan	11345.57	13576.47	13819.01	14230.41	NR
17	Sikkim	7.81	2.53	1.51	0.00	NR
18	Tamil Nadu	630.15	632.94	1015.84	578.51	NR
19	Telangana	5868.00	6510.00	6357.84	3583.12	NR
20	Tripura	1270.18	1538.99	1794.55	777.22	NR
21	Uttar Pradesh	354.01	686.91	823.37	1163.78	NR
22	Uttarakhand	286.61	262.21	302.93	36.34	NR
23	West Bengal	4443.54	5129.63	5303.00	4338.17	NR

Source: Data received from State Governments/UTs.

#Being reconciled, * Provisional figures

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